

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1684(KB)2018
IA(I.B.C)/406(KB)2023, IA(I.B.C)/1301(KB)2023,
IA(I.B.C)/140(KB)2022, IA(I.B.C)/518(KB)2022,
IA(I.B.C)/524(KB)2022, RST.A (IBC)/16(KB)2022,
IA(I.B.C)/898(KB)2023, IA(I.B.C)/1022(KB)2023,
IA(I.B.C)/1284(KB)2023, IA(I.B.C)/1173(KB)2020,
IA(I.B.C)/1400(KB)2023, IA(I.B.C)/84(KB)2022,
IA(I.B.C)/646(KB)2022, IA(I.B.C)/1149(KB)2022,
IA(I.B.C)/1001(KB)2022, IA(I.B.C)/1000(KB)2022,
IA(I.B.C)/1035(KB)2021, IA(I.B.C)/347(KB)2022,
IA(I.B.C)/763(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH JULY 2024

IN THE MATTER OF	JAYANTA BANERJEE VS INCAB INDUSTRIES LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Abhishek Manu Singhvi, Sr. Adv.] For the SRA

Mr. Avishkar Singhvi, Adv.]

Mr. Orijit Chatterjee, Adv.]

Ms. Swati Dalmia, Adv.]

Mr. Kuldip Mallik, Adv.] For Kamala Mills Ltd. in

Ms. Divya Sharma, Adv.]

Mr. Abhrajit Mitra, Sr. Adv.] For Pegasus in IA(I.B.C)/140(KB)2022

Mr. Vikram Wadehra, Adv.]

Ms. Aasia Hasan, Adv.]

Mr. Mayank Shah, Adv.]

Mr. Kevic Setalvad, Sr. Adv.] For the Tropical Venture

Mr. Avijeit Sinha, Adv.]

Mr. Prantik Garai, Adv.]

Mr. S. Mukherjee, Adv.]

Mr. Shaunak Mitra, Adv.] For the Resolution Professional

Mr. Akhilesh Kumar Srivastava, Sr. Adv.] For Bhagawati Singh

Mr. Akash Sharma, Adv.]

Ms. Kiran Gupta, Adv.]

ORDER

1. Learned Senior Counsel/Counsel for the parties present.
2. For continuation of arguments, list this matter on **24th July, 2024 at 1 p.m.**

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)